

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO: - 15309 -JK (LD) of 2024**

**DATED:- 02 - 09 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated: - 02.09.2024

No:-LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*jm*

*Reyaz Ali Bhat*  
*02-09-24*

Annexure to the Government Order No:-15309-JK(LD) of 2024 dated 02.09.2024

<b>Er. Harsharan Singh, Executive Engineer PHE MECH. DIVISION NORTH JAMMU</b>		
1	WP© No. /2024	UT of J&K & Ors V/s Monika Katoch
<b>Er. Rakesh Bhatti, Executive Engineer, Jal Shakti (PHE) Mech GWD Division Jammu</b>		
1	O.A NO. 874/2024	Kuldev Singh V/S UT & ORS
<b>Er. Rajeev Ghai, Executive Engineer Jal Shakti HYDRAULIC DIVISION RAMBAN</b>		
1	R.A No. 9/2024 in SWP No: 281/2005	Rano Devi Vs State of J&K and ors
<b>Er. Ashish Sharma, Executive Engineer Jal Shakti (PHE) RURAL DIVISION JAMMU</b>		
1	WP© No.1975/2024	Sanjeev Singh V/s UT of J&K & Ors
2	WP© No. 1976/2024	Sanjeev Singh V/s UT of J&K & Ors
<b>Er. Rakesh Kumar Gupta, Executive Engineer PHE DIVISION REASI</b>		
1	TA No. 122/2024 in WP © No. 1177/2024 in	Madan Lal & Ors V/s UT & Ors
<b>Er. Hamesh Manchanda, Chief Engineer, Jal Shakti (PHE) Department Jammu</b>		
1	WP© PIL No. 10/2024	Ranjeet Singh Manhas V/s UT of J&K & Ors
<b>Er. Harsharan Singh, Executive Engineer PHE MECH. DIVISION NORTH JAMMU</b>		
1	WP© No. /2024	UT of J&K & Ors V/s Monika Katoch
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<b>Er. Ashish Sharma, Executive Engineer Jal Shakti (PHE) RURAL DIVISION JAMMU</b>		
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<b>Er. Hamesh Manchanda, Chief Engineer, Jal Shakti (PHE) Department Jammu</b>		
1	WP© PIL No. 10/2024	Ranjeet Singh Manhas V/s UT of J&K & Ors
<b>Er. Sudesh kumar Bhagat Executive Engineer Jal Shakti PHE Division Doda</b>		

1.	CP No:- 124/2024	Ranjeet Singh vs ut of JK and ors	
<b>S.N</b>	<b>Case No.</b>	<b>Title of the Case</b>	<b>Name of the Officer &amp; Designation</b>
1.	WP(C) 1220/2022 CM 3124	Chintan Koul	Er. Amit Abrol, XEN ID-I, Jammu
2.	WP(C) ...../2024 (New Case)	Bhagwan Singh	Er. Amit Abrol, XEN ID-I, Jammu
3.	WP(C) ..... /2024 (New Case)	Zabir Hussain Vs UT of J&K	Er. Asrar Khan, XEN, IFCD - Rajouri
4.	209/5/2024-jk	Jeeto Devi & Ors Vs UT of J&K & Ors.	Er. Janak Sharma, XEN ID-Akhnoor
<b>Er. Ashish Sharma Executive Engineer Jal Shakti (PHE) Rural Division Jammu</b>			
1	WP(C)-1975/2024	Sanjeev Singh JV V/s UT of J&K and Ors.	
2	WP(C)-1976/2024	Sanjeev Singh JV V/s UT of J&K and Ors.	

*Jan*

*Devsingh*